Central Administrative Tribunal Principal Bench, New Delhi.

CP-520/2014 in OA-1782/2013

New Delhi, this the 22nd day of January, 2016.

Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

> Shri Rakesh Kumar Jain, S/o late Shri. P.S. Jain, R/o E-2/6, Krishna Nagar, Delhi-110051. (By Advocate: Mr. D. S. Mahendru)

... Petitioner

Versus

Sh. P.K. Gupta, Commissioner North Delhi Municipal Corporation & Anr

- Sh. P. K. Gupta, Commissioner (North Delhi MCD), Civic Center, Minto Road, New Delhi.
- Sh. Rajender Kumar, Director(General Bodies), MCD, Ambedkar Stadium, New Delhi.

... Respondents

(By Advocate: Mr. R. N. Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Learned counsel for the petitioner submits that the Order of this Tribunal has already been complied with. Accordingly, as no contempt survives, the CP is closed. Notices are discharged. No costs.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)